

DIVISION BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/43(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	AMBO EXPORTS INDUSTRIES LIMITED VS SUKUMAR SOLVENT PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

For Petitioner

Ms. Shreya Basu, Adv.

For Corporate Debtor

Ms. Shreya Choudhary, Adv.

O R D E R

Corrigendum

1. In order dated 23.02.2024, inadvertently it is mentioned that "*hard copy of this petition will be filed during the course of the day.*" It be read as "*hard copy of reply affidavit will be filed during the course of the day*". Rest of the contents of the order dated 23.02.2024 shall remain the same.
2. Hardcopy of reply affidavit has been filed. Pleadings are complete.
3. Post this matter for arguments on 24.05.2024.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**